## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## IA NO. 840 OF 2017 IN APPEAL NO. 330 OF 2017

Dated: 24th May, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NTPC Limited .... Appellant(s)

**Versus** 

GRIDCO Limited & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. S.B. Upadhyay, Sr. Adv. Mr. Sakya Singha Chaudhuri Mr. Molshree Bhatnagar

Mr. Shivam Sinha

Mr. Nishant Kumar for R-3

## **ORDER**

As agreed by learned counsel for the parties, list the matter for further

hearing on 24.07.2018 and 25.07.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

bn/kt